Medium Irrigation Projects having potential of 76.03 lakh ha. have been identified in consultation with states, to be completed in phases by Dec, 2019. For completion of these projects in a mission mode, innovative funding mechanism through NABARD is envisaged.

Package for revival of credit cooperative structure in Gujarat

†2972. SHRI RAM VICHAR NETAM: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

 (a) whether a revival package amounting to ₹828.69 crore has been sanctioned to Government of Gujarat for credit cooperative structure on the basis of recommendation of Prof. Vaidyanathan Committee; and

(b) whether ₹260.91 crore are yet to be released to Government of Gujarat by Central Government with reference to above at present, if so, the time period in which Central Government plans to release outstanding amount of ₹ 260.91 crore which could be utilized to strengthen Primary Agriculture Cooperative Societies (PACS) and District Central Cooperative Banks?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) Yes, Sir.

(b) No, Sir. As per the condition of the Memorandum of Understanding (MoU) signed on 21.12.2006 between the Government of Gujarat and the Government of India (Gol) and National Bank for Agriculture and Rural Development (NABARD) for implementation of the Revival Package for Short Term Cooperative Credit Structure, the Government of Gujarat was required to complete the benchmark activities by 21.12.2009. (The Revival Package was for three year / and the implementation period ended on 21.12.2009.) According to the said MoU (para 16), the release of financial assistance was subject to fulfillment of key benchmark activities. Out of 8 benchmark activities, the Government of Gujarat had completed only 4 benchmark activities by 30.06.2011. A sum of ₹567.78 crore had been released as GoI's share to the Government of Gujarat out of the total GoF share of ₹826.69 crore. National Implementing and Monitoring Committee (NIMC) constituted by the Gol extended the implementation period upto 30th June, 2011. The Government of Gujarat could not complete all the benchmark activities within the stipulated date *i.e.* 30th June, 2011. Government has since closed the package as on 30th June, 2011 and therefore, the balance Government share of ₹260.91 crore could not be released under the package.

†Original notice of the question was received in Hindi.